Statement

Name of the Industrial Tribunal/Labour Court								Pend ncy as on 30-9-1986			
		:					_	Cases	Applications	Total	
Central Governmer Court, New De		ıdustri6			_			150	500	650	_
Industrial Tribunal	I							984	229	1213	:
Industrial Tribunal	II	٠						891	252	1143	
Industrial Tribunal	m	•						-			
Labour Court I								1 003	862	1865	
Labour Court II				•				1108	2876	3984	•
Labour Court III								1215	2702	3917	•
Labour Court IV						٠		871	1441	2312	
Labour Court V								1676	1149	2825	
Łabour Court VI								413	63	476	
Labour Court VII	•			•	•			380	574	954	
								8691	10648	19339	

Excise duty outstanding against Mis. Golden Tobacco Company

- 81. DR. RATNAKAR PANDEY; Will the Minister of FINANCE be pleased to State;
- (a) whether it is a fact that over Rs. 50 crores is outstanding as Central Excise duty against M/s. Golden Tobacco Company and other Dalmia group of companies;
- (b) if so, since when the above amount is due and what is the present position in this regard;
- (c) how do Government intend to recover this huge amount due for a *long* lime and what action Government have taken so that no more licences and loans ar_e granted to this group; and
- (d) whether Industrial Finance Corporation of India has sanctioned any fresh loan to thi_s group during the current year; if so_: what ore the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI); (a) to (d) Information is being collected and will be laid on the Table of the House.

PAK P.M.'s, statement on Kashmir

- 82. SHRI KRISHNA KUMAR BIRLA; Will the Minister of EXTERNAL AFFAIRS be pleased to state;
- (a) whether Government are aware of the recent statement made by the Pakistan Prime Minister in Pak-occupied Kashmir faking the Kashmir issue and supporting the struggle for freedom from the Indian yoke as reported in the *Tribune* of the 24th August, 1986;
- (b) if so, how do Government view the utterances of the Prime Minister of Pakistan in the context of Tashkant and Simla Agreements and whether Government feel a definite shift in Pakistan's policy towards India; and
- (c) what steps Government contemplate in the matter?